

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
NORTH DISTRICT : ROHINI COURT : DELHI**

ORDER

The following transfers and postings are hereby made with immediate effect:-

Sl. No.	Name of the Official	From	To
1.	Ms. Sweety D/o Lt. Sh. Hira Lal EC-32409035	PA in the Office Pool, North District, Rohini Courts, Delhi.	PA in the Court of Sh. Jagmohan Singh, ACMM, North District, Rohini Courts, Delhi.
2.	Ms. Kavita Gaur W/o Sh. Deepak EC-14070107	PA in the Office Pool, North District, Rohini Courts, Delhi.	PA in the Court of Sh. Mayank Goel, MM-03, North District, Rohini Courts, Delhi.
3.	Sh. Pawan Kumar S/o Sh. Jaipal EC-97148329	PA in the Court of Sh. Jagmohan Singh, ACMM, North District, Rohini Courts, Delhi.	PA in the Office Pool, North District, Rohini Courts, Delhi.
4.	Sh. Rajeet S/o Sh. Dilbagh Singh EC-13971230	PA in the Court of Sh. Mayank Goel, MM-03, North District, Rohini Courts, Delhi.	PA in the Office Pool, North District, Rohini Courts, Delhi.
5.	Sh. Tarun Bhardwaj S/o Sh. Karan Bali EC-14952468	Assistant Ahlmad in the Court of Ms. Barkha Gupta, District Judge (Commercial Court), North District, Rohini Courts, Delhi.	JJA in the Copying Agency, North District, Rohini Courts, Delhi.
6.	Sh. Dinesh S/o Sh. Bhajam EC-72122455	JJA in the Copying Agency, North District, Rohini Courts, Delhi.	Assistant Ahlmad in the Court of Ms. Barkha Gupta, District Judge (Commercial Court), North District, Rohini Courts, Delhi.

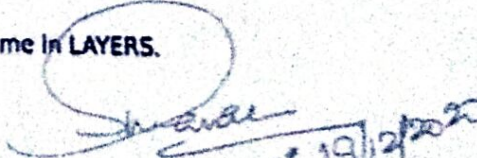
Note:- 1. Non-compliance of the transfer orders or immediately proceeding on leave shall be considered as deliberate insubordination and disciplinary proceeding shall be initiated against the erring official, as per rules.


(SWARANA KANTA SHARMA)
Principal District & Sessions Judge
North District : Rohini Court : Delhi.
 Dated, Delhi the 19/12/20

No. 41357-41370 F2N(2)/Admn./T&P/(North)/RC/2020

Copy forwarded for information and necessary action to :-

1. The Ld. Principal District & Sessions Judge (HQ), Delhi.
2. The Ld. Principal District & Sessions Judge, North-West District, Rohini Courts, Delhi.
3. The Judicial Officers concerned, North District, Rohini Courts, Delhi.
4. The DDO, North District, Rohini Courts, Delhi.
5. The Administrative Civil Judge, North District, Rohini Courts, Delhi.
6. The Sr. AO(AO)/Branch In-charge, Administration-I/II/III, Tis Hazari Courts, Delhi.
7. The Sr. AO(AO)/Branch In-charge, Administration, North District, Rohini Courts, Delhi.
8. The Officials concerned, North District, Rohini Courts, Delhi.
9. The Dealing Official, Personal File & ACR seat, Tis Hazari Courts, Delhi.
10. The Web-Site, Computer Committee, Rohini Courts, Delhi.
11. The Web-Site, Computer Committee, Tis Hazari Courts, Delhi.
12. The PS to the undersigned.
13. The Facilitation Centre, Rohini Courts, Delhi.
14. The Record Officer, (RTI), North District, Rohini Courts, Delhi.
15. The dealing Official, Layers Seat, Admn. I, Tis Hazari Courts, Delhi.
16. The In-Charge, R & I Branch, Rohini Courts, Delhi for uploading the same in LAYERS.


Principal District & Sessions Judge
North District : Rohini Court : Delhi.